High Court of Jammu and Kashmir at Srinagar

ORDER

.No:- 613

Dated: - 31-8-2016.

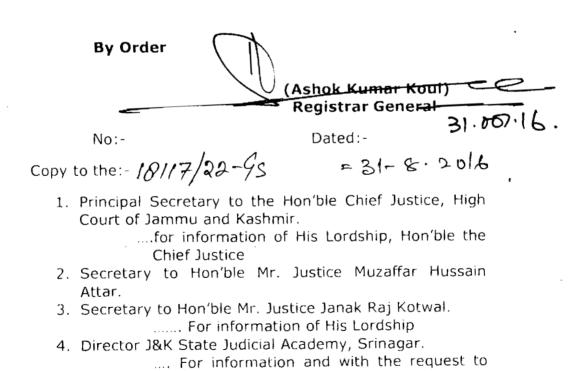
Judicial Officers as per Annexure 'A' are hereby nominated to attend the one day orientation Training Programme on the following topics being organized by the Jammu and Kashmir State Judicial Academy, on 17th of September, 2016 at 10:00 A.M in the Jammu and Kashmir State Judicial Academy Complex, Janipur, Jammu:-

- a). Just Sentencing policy and Procedure;
- b). Victims Compensation under CrPC;
- c). Victims scheme framed under the J&K Legal Services Authority Act and Rules; and
- d) Rights of Accused relating to Sentencing.

concerned

5. Principal District and Sessions Judge

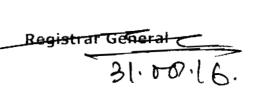
informed accordingly.



get the nominated officers as well as

District

Principal



Judges

ANNEXURE 'A'

S,No	Name of Judicial Officer	Place of Posting
1.	Mohd. Akram Chowdhary	1" Addl. District Judge Jammu
2.	Rajesh Şekhri	Addl. District Judge, Jammu
3.	Sonia Gupta	Addl. District Judgé, Udhampur
4.	Sobha Ram Gandhi	Pr. District & Sessions Judge, Reasi
5.	Deepak Sethi	Chief Judicial Magistrate, Samba
6.	Sudhir Kumar	Electricity Magistrate, Jammu
7.	Balbir Lai	Chief Judicial Magistrate, Kishtwar
8.	Renu Dogra	Sub-Judge, Ramnagar
9.	Amarjit Singh Lingeh	Chief Judicial Magistrate, Kathua
10.	Manoj Parihar	Sub-Judge, Bhaderwah
11.	Abdul Nasir	Sub-Judge, Batote
12.	Sandeep Kour	Sub-Judge, Nowshera
13.	Parvaiz Iqbal	Addl. Mobile Magistrate, Jammu
14.	Sushil Singh	Munsiff, Uhampur
15.	Pervin Pandoh	Munsiff, Jammu
16.	Preet Simran Kour	Munsiff, Kathua
17.	Touseef Ahmad Magray	Munsiff, Majalta
18.	Rekha Kapoor	Munsiff, R.S. Pura
19.	Pooja Raina	Munsiff, Akhnoor
20.	Junaid Imtiyaz Mir	Addl. Munsiff, Samba

Strong